

**Report regarding Survey and Demarcation of Banni Grassland in
compliance of the order dated 03/07/2019 of Hon'ble National
Green Tribunal, Principal Bench, New Delhi**

in

Original Application No. 366/2018

(M.A. No. 1780/2018)

Banni Pashu Uchherak Maldhari Sangathan

vs

Union of India & Others

Report regarding Survey and Demarcation of Banni Grassland in compliance of the order dated 03/07/2019 of Hon'ble National Green Tribunal, Principal Bench, New Delhi, in Original Application No. 366/2018 (M.A. No. 1780/2018) in the matter of Banni Pashu Uchherak Maldhari Sangathan vs Union of India & Others

1. In the Original Application No. 366/2018 (M.A. 1780/2018) **Banni Pashu Uchherak Maldhari Sangathan vs Union of India & Others**, the petitioners have appealed before the Hon'ble National Green Tribunal on several issues pertaining to Banni Grassland. The Hon'ble National Green Tribunal (NGT) in the order of dated 03/07/2019 directed that,

“Therefore, before proceedings further, we direct respondent State to demarcate the boundaries of the Banni Grassland, in accordance with the aforesaid details, on priority and the said work be completed at the earliest. Accordingly, we grant a period of four months to respondent State i.e. upto 31st October,2019 to complete the demarcation of Banni Grass Land and a report to be submitted to the Tribunal”.

2. In compliance to the directions of the Hon'ble NGT, Survey of the outer boundary of Banni grassland has been completed by District Inspector Land Record (DILR) Kachchh-Bhuj. In addition, Survey of 15 villages inside Banni has also been recently completed by DILR, Kachchh Bhuj. Letters regarding Survey of Banni Grassland received from DILR, Kachchh-Bhuj is placed at **Annexure-1**.
3. Based on the Survey done by DILR, Kachchh-Bhuj, demarcation of the outer boundary of the Banni Grassland has been completed by the Banni Grassland Division through construction of 580 A-type pillars and digging of 1,13,500 R.M. boundary trenches. The details of boundary pillars and boundary trenches constructed, along with photographs, is placed at **Annexure-2**.



Deputy Conservator of Forest
Banni Grassland Division

Annexure – 1

District Inspector Land Record, Kachchh-Bhuj

Survey Bhavan, Seva Sadan, Mundra Road, Bhuj

Phone no/Fax no – 02832 – 230315

D S O/Banni Measurement/Green Tribunal Order/2019-20

Dt. 01/11/2019

To,
Deputy Collector & Forest Settlement Officer,
Bhuj – Kachchh.

Subject: Regarding the measurement of Banni area.

Ref: (1) Order of Hon'ble National Green Tribunal, in Appeal no: 366/18 (MA no: 1780/18)
(2) Shri Collector, Kachchh, Bhuj instructions given in the review meeting dtd: 14/10/2019
(3) Letter of Deputy Conservator of Forests, Bhuj dtd: 18/10/2019
(4) Letter from this office – D.S.O. / Banni Measurement/Green Tribunal Order dtd: 25/10/2019

Sir,

According to order made by Hon'ble National Green Tribunal in Appeal 366/18 (M.A.No. 1780/18) with reference of letter no-4 copy of the southern part of measurements of Banni Grassland area Map has been prepared (with co-ordinates) and submitted in two copies on dtd: 25/10/2019. Also a complete map of the measurements of the Banni Grassland area has been prepared and submitted in two copies. Also co-ordinate roll of each point is submitted for your reference.

The following are the details of the area measuring the Banni Grassland Area.

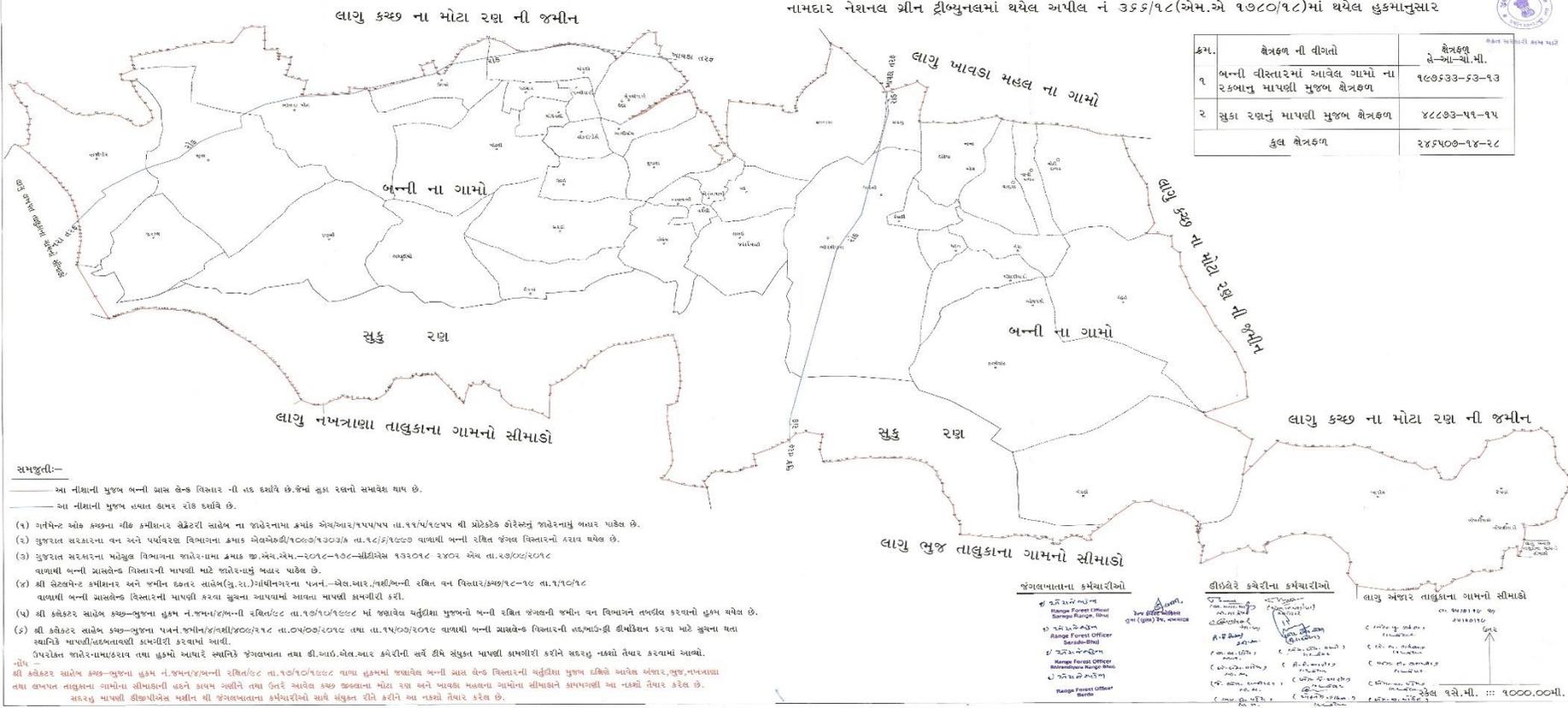
Sr.No.	Hector
1. Area of Banni	197633-63-13
2. Dry Desert Area	48873-51-15

Total: 246507-14-28

SD/-
District Inspector
Land Record, Bhuj

કચ્છ જીલ્લા ના ભુજ તાલુકામાં આવેલ બન્ની વિસ્તાર ની માપણી નો નકશો

નામદાર નેશનલ ગ્રીન ટ્રીબ્યુનલમાં થયેલ અપીલ નં ૩૬૬/૧૮(એમ.એ ૧૭૮૦/૧૮)માં થયેલ હુકમાનુસાર



ક્રમ.	ક્ષેત્રફળ ની વીગતો	ક્ષેત્રફળ હે-એ-ગ્રો.મી.
૧	બન્ની વીસ્તારમાં આવેલ ગામો ના રકબાનુ માપણી મુજબ ક્ષેત્રફળ	૧૮૭૬૩૩-૬૩-૧૩
૨	સુકા રણનું માપણી મુજબ ક્ષેત્રફળ	૪૮૮૭૩-૫૧-૧૫
	કુલ ક્ષેત્રફળ	૨૪૬૫૦૭-૧૪-૨૮

કચ્છના વનવિભાગની કમ્પ્યુટર દ્વારા તૈયાર કરેલ નકશો

સમજૂતી:-

- આ નીચાની મુજબ બન્ની પ્રાસલેન્ડ વિસ્તાર ની તક કરાવે છે. જેમાં સુકા રણનો સમાવેશ થાય છે.
 - આ નીચાની મુજબ સવાલ કામર રોક કરાવે છે.
 - (૧) ગર્નમેન્ટ ઓફ કમ્પના નીક કમીટીનાર સેક્રેટરી સાહેબ ના જાહેરનામા ક્રમાંક એચ/આર/૧૫૫/૧૫ તા.૧૧/૧૯૮૫ ની પ્રોટેક્ટેડ ઓરેન્ડનું જાહેરનામું અધાર પાઠેલ છે.
 - (૨) મુજબલ સરકારના વન અને પર્વતરણ વિભાગના ક્રમાંક એલએફ/૧૦૦૦/૧૦૦૩/૬ તા.૧૮/૬/૧૯૯૦ વાળાની બન્ની રક્ષિત જંગલ વિસ્તારનો કરાય થયેલ છે.
 - (૩) મુજબલ સરકારના પ્રોટેક્ટ વિભાગના જાહેરનામા ક્રમાંક ઈ.એચ.એમ.—૨૦૧૮-૧૭૮-સીટીએસ ૧૩૨૦૧૮ ૨૪૦૨ એચ તા.૨૭/૦૭/૨૦૧૮ વાળાની બન્ની પ્રાસલેન્ડ વિસ્તારની માપણી માટે જાહેરનામું અધાર પાઠેલ છે.
 - (૪) શ્રી લેટલેન્ડ કમીસનર અને જમીન કલતર સાહેબ(જી.સી.)ગાંધીનગરના પત્રનં.—વેલ.આર./૧૪/૧૦-ની રક્ષિત વન વિસ્તાર/કમ્પ/૧૮-૧૯ તા.૧૧/૧૦/૧૮ વાળાની બન્ની પ્રાસલેન્ડ વિસ્તારની માપણી કરવા સુચના આપવામાં આવતા માપણી કમ્પનીરી કરી.
 - (૫) શ્રી કલેક્ટર સાહેબ કચ્છ-ભુજના હુકમ નં.જમના/જમ-ની રક્ષિત/૮૮ તા.૧૭/૧૦/૧૯૮૮ માં જણાવેલ ચર્ચેડિયા મુજબનો બન્ની રક્ષિત જંગલની જમીન વન વિભાગને તબદીલ કરવાનો હુકમ થયેલ છે.
 - (૬) શ્રી કલેક્ટર સાહેબ કચ્છ-ભુજના પત્રનં.જમીન/જમ/સી/૪૦૦/૧૧૮ તા.૦૫/૦૭/૨૦૧૮ તથા તા.૧૫/૦૭/૨૦૧૯ વાળાની બન્ની પ્રાસલેન્ડ વિસ્તારની સંબંધિત શ્રીમંત્રીશાન કરવા માટે સુચના થતા સ્થાનિકે માપણી/કમ્પ/તાવણી કમ્પનીરી કરવામાં આવી.
- ઉપરોક્ત જાહેરનામાકરવા તથા હુકમો આપારે સ્થાનિકે જંગલખાતા તથા ડી.આઇ.બેલ.આર કમ્પનીરી સર્વે ટીમે સંબંધિત માપણી કમ્પનીરી કરીને સકરવુ નક્કો તૈયાર કરવામાં આવ્યો.
- શ્રી કલેક્ટર સાહેબ કચ્છ-ભુજના હુકમ નં.જમના/જમ-ની રક્ષિત/૮૮ તા.૧૭/૧૦/૧૯૮૮ વાળા હુકમમાં જણાવેલ બન્ની પ્રાસલેન્ડ વિસ્તારની ચર્ચેડિયા મુજબ દક્ષિણે આવેલ અંજાર, ભુજ, નખતલા તથા વખત તાલુકાના ગામોના સીમાકાની હતને કામ અહીં તથા (તરે આવેલ કચ્છ જલલાન મોટા રણ અને ખાવડા મહલના ગામોના સીમાકાને કામગણી આ નક્કો તૈયાર કરેલ છે. સકરવુ માપણી કમ્પનીરીસ મહીન થી જંગલખાતાના કમ્પનીરીઓ સાથે સંબંધિત રીતે કરીને આ નક્કો તૈયાર કરેલ છે.

જંગલખાતાના કમ્પનીરીઓ

- ૧) ૨૨/૧૨/૧૯૮૫ Range Forest Officer Range Range, Khavda
- ૨) ૨૨/૧૨/૧૯૮૫ Range Forest Officer Range Range, Khavda
- ૩) ૨૨/૧૨/૧૯૮૫ Range Forest Officer Range Range, Khavda
- ૪) ૨૨/૧૨/૧૯૮૫ Range Forest Officer Range Range, Khavda
- ૫) ૨૨/૧૨/૧૯૮૫ Range Forest Officer Range Range, Khavda
- ૬) ૨૨/૧૨/૧૯૮૫ Range Forest Officer Range Range, Khavda

લીંબોવેરે કચેરીના કમ્પનીરીઓ

- ૧) ૨૨/૧૨/૧૯૮૫ Range Forest Officer Range Range, Khavda
- ૨) ૨૨/૧૨/૧૯૮૫ Range Forest Officer Range Range, Khavda
- ૩) ૨૨/૧૨/૧૯૮૫ Range Forest Officer Range Range, Khavda
- ૪) ૨૨/૧૨/૧૯૮૫ Range Forest Officer Range Range, Khavda
- ૫) ૨૨/૧૨/૧૯૮૫ Range Forest Officer Range Range, Khavda
- ૬) ૨૨/૧૨/૧૯૮૫ Range Forest Officer Range Range, Khavda

લાગુ અંજાર તાલુકાના ગામનો સીમાડો

Scale: ૧:૧૦૦૦, ૦૦મી.

District Inspector land Records, Kachchh-Bhuj

District Mojani Seva Sadan, Mundra road, bhuj-370001.

Fax/Mobile no.: 02832-230315.

no. D.S.O./banni mapni/green tribunal aadesh/2019-20

Date: 04/11/2019

To,
Shree Deputy Collector,
Forest Settlement Officer,
Bhuj-Kachchh.

Subject: Regarding measurement of the Banni area.

Reference: 1. Order of the Hon'ble National Green Tribunal in Appeal No: 366/18 (M.A. No. 1780/18)
2. Direction in the review meeting dated 14/10/2019 held by Collector, Kuchchh
3. A letter dated 18/10/2019 of the Deputy Conservator of Forest, Bhuj
4. Letter No. DSO/Banni Mapni/Green Tribunal Order/2018-19 dated 25/10/2019

In reference to the subject cited above, you are informed that, As per the order of the Hon'ble National Green Tribunal in Appeal No: 366/18 (M.A. No. 1780/18), A copy of measurement map (with coordinator) of southern part of the Banni grass land has been submitted in 2 copies with reference letter (4) on date 25/10/2019. After that map of the total area of the villages and peripheral boundary with area of the dry desert of the Banni area has been submitted on date 01/11/2019. And measurement map showing villages of the Banni and dry desert with coordinate is submitted herewith for your kind notice.

District Inspector,
land Records, Kachchh-Bhuj

**DETAILS OF AREA AS PER TOWERS SURVEY / RECORDS OF UNSERVYED VILLAGES
WITHIN BANNI AREA OF BHUJ TALUKA**

NO.	VILLAGE NAME	INCLUDE VILLAGE/VANDH	TOTAL HEC.	REMARKS
1	HAJIPIR	HAJIPIR	7902.4	
2	LUNA	LUNA NANA-MOTA, BHITARA NANA	10622.45	
3	BHITARA MOTA	BHITARA MOTA	11304.48	
4	CHACHALO	CHACHALO	8178.54	
5	BHAGADIYO	BHAGADIYO	5649.92	
6	SARADO	SARADO NANA-MOTA	5342.56	
7	MITHDI	MITHDI	7250.26	
8	UDHMO	UDHMO	2452.2	
9	SERVO	SERVO	2921.72	
10	GOREVALI	GOREVALI	904.52	
11	PATGAR	PATGAR	726.68	
12	DHORDO	DHORDO	2357.58	
13	PANNAVARI	PANNAVARI	604.7	
14	UDO	UDO NANA-MOTA, SHINIYADO	2561.05	
15	ADHYANG	ADHYANG	1508.72	
16	THIKRIYADO	THIKRIYADO	1194.44	
17	UDAI (DUMADO)	UDAI (DUMADO)	2038.23	
18	DUMADO	DUMADO	3100.44	
19	KANAVALI	KANAVALI	621.58	
20	VAGHURA	VAGHURA	2692.83	
21	SARGU	SARGU	1402.16	
22	LAYAVARA	LAYAVARA	7620.56	
23	ARANDAVALI	ARANDAVALI	744.69	
24	VAD	VAD	1843.3	
25	VADALI	VADALI	386.04	
26	HODKO	HODKO, GADIYADO	2857.16	
27	SAADAI	SAADAI, JARARVARI	3697.54	
28	DEDHIYA	DEDHIYA NANA-MOTA	2860.2	
29	RELADI	RELADI	1140.16	
30	BHIRANDIYARA	BHIRANDIYARA	16663.33	
31	MADAN	MADAN	706.72	
32	NERI	NERI	2042.24	
33	MISARDIYADO	MISARDIYADO	2301.16	
34	BHOJARDO	BHOJARDO, CHACHI VANDH, ZARMARI VANDH	15353.7	
35	UDAI	UDAI, LAKHABO, NERI	11617.43	
36	BERDO	BERDO	13206	
37	BURAKAL	BURAKAL	4568.96	
38	RAIYADO (LAKHRA-VELARA)	RAIYADO, GODHARADIYARO, KHAROD, NODHNIYADO	21418.96	
39	DADHDHAR-MOTI	DADHDHAR-MOTI	5810.52	
40	DADHDHAR-NANI	DADHDHAR-NANI	1456.48	
		TOTAL AREA OF BANNI VILLAGE	197633.63	
		TOTAL AREA OF RANN	48873.51	
		TOTAL	246507.14	

District Inspector Land Records – Kachchh-Bhuj

Seve sadan Mundra Road, Bhuj – 370001 (Kachchh)

Fax/ Phone :- (02832) 230315

Gujarat

Number: - DSO/Banni/ forest settlement Matter/Madan/2020

Date:30/09/2020

To,

Respected Assistant Collector and

Forest Settlement Officer

Bhuj (Kutch)

Subject: - Matter of conducting forest settlement in Banni area of Bhuj taluka.

References:

1. The Notification by Respected Chief Commissioner Kutch, Notification no: HR/155/55, dated 11/05/1955
2. The Notification by Government of Gujarat, Revenue Department Notification No. GHM-2018-118-CTS-132018-H, Notification dated 27/09/2018
3. The order, dated: 03/07/2019, of appeal no: 366/18 (M.A no 780/18) to the Hon'ble National Green Tribunal

In reference to the above matter, to state that Banni grassland area has been declared as Protected by the Notification number: HR/155/55, dated 11/05/1955, of respected Chief Commissioner, Kutch, given in Reference-1

This Banni Grassland area is located in Bhuj taluka of Kutch district and there are 30 villages (total of 55 including Vandhs) in this Banni area. With regard to this banni area, The Notification by, Government of Gujarat, Revenue Department Notification No. GHM-2018-118-CTS-132018-H, dated 27/09/2018, has been issued, taking into consideration that and As per the instructions of respected Settlement Commissioner, respected Director of Land Records, and respected Collector Kutch-Bhuj, detailed survey of both the grassland areas and the survey team of the DILR office and the forest department were jointly conducted in the period from 26/10/2018 to 24/10/2019 and in the presence of Sarpanch and presented-villagers detailed measurement work of each village, both have been completed.

In this regards, it is to mention that GOLMAPANI of the above village of the Banni area has been conducted in the year 1971, and a map of Madan village has been prepared. The maps and the Sudbook is attached with this.

Also, the record of the following village has been submitted for the matter of forest settlement from the measurement done at present. So, it is requested to do the forest settlement work of this village-Madan.

Sr. No	Name of the Village	Incorporated Villages/Vandhs	Vandhs	Area Hectare. Acre. Sq-Meter
1	Madan	1.Madan	----	706.72.00

District Inspector,
Land Records, Kutch-Bhuj

Enclosure-

1. The Notification by Respected Chief Commissioner Kutch, Notification no: HR/155/55, dated 11/05/1955
2. The Notification by the Government of Gujarat, Revenue Department Notification No. GHM-2018-118-CTS-132018-H, Notification dated 27/09/2018
3. 3. The order, dated: 03/07/2019, of the appeal no: 366/18 (M.A no 780/18) to the Hon'ble National Green Tribunal
4. Measured map of village Madan prepared in the year 1971
5. Sudbook of the village Madan prepared in the year 181
6. Measured map of the village Madan prepared at present
7. Occupancy sheet of village Madan prepared at present

With Regards, Copy forwarded to the

1. Respected Collector (Revenue department) Kutch-Bhuj, as a request to report
2. Respected Superintendent of Land Record Kutch-Bhuj, as a request to report
3. Respected Deputy Forest Conservator Kutch-Bhuj, as a request to report

District Inspector Land Records – Kachchh-Bhuj

Seve sadan Mundra Road, Bhuj – 370001 (Kachchh)

Fax/ Phone :- (02832) 230315

Gujarat

Number: - DSO/Banni/ forest settlement Matter/Sarado/2020

Date:30/09/2020

To,

Respected Assistant Collector and

Forest Settlement Officer

Bhuj (Kutch)

Subject: - Matter of conducting forest settlement in Banni area of Bhuj taluka

References:

1. The Notification by Respected Chief Commissioner Kutch, Notification no: HR/155/55, dated 11/05/1955
2. The Notification by Government of Gujarat, Revenue Department Notification No. GHM-2018-118-CTS-132018-H, Notification dated 27/09/2018
3. The order, dated: 03/07/2019, of appeal no: 366/18 (M.A no 780/18) to the Hon'ble National Green Tribunal

In reference to the above matter, to state that Banni grassland area has been declared as Protected by the Notification number: HR/155/55, dated 11/05/1955, of respected Chief Commissioner, Kutch, given in Reference-1

This Banni Grassland area is located in Bhuj taluka of Kutch district and there are 30 villages (total of 55 including Vandhs) in this Banni area. With regard to this banni area, The Notification by, Government of Gujarat, Revenue Department Notification No. GHM-2018-118-CTS-132018-H, dated 27/09/2018, has been issued, taking into consideration that and As per the instructions of respected Settlement Commissioner, respected Director of Land Records, and respected Collector Kutch-Bhuj, detailed survey of both the grassland areas and the survey team of the DILR office and the forest department were jointly conducted in the period from 26/10/2018 to 24/10/2019 and in the presence of Sarpanch and presented-villagers detailed measurement work of each village, both have been completed.

In this regards, it is to mention that GOLMAPANI of the above village of the Banni area has been conducted in the year 1971, and a map of Sarado village has been prepared. The maps and the Sudbook is attached with this.

Also, the record of the following village has been submitted for the matter of forest settlement from the measurement done at present. So, it is requested to do the forest settlement work of this village- Sarado.

Sr. No	Name of the Village	Incorporated Villages/Vandhs	Vandhs	Area Hectare. Acre. Sq- Meter
1	Sarado	1.Sarado Mota 2.Sarado Nana 3.Rabhuvandh	----	5342.56.00

District Inspector,
Land Records, Kutch-Bhuj

Enclosure-

1. The Notification by Respected Chief Commissioner Kutch, Notification no: HR/155/55, dated 11/05/1955
2. The Notification by the Government of Gujarat, Revenue Department Notification No. GHM-2018-118-CTS-132018-H, Notification dated 27/09/2018
3. 3. The order, dated: 03/07/2019, of the appeal no: 366/18 (M.A no 780/18) to the Hon'ble National Green Tribunal
4. Measured map of village Sarado prepared in the year 1971
5. Sudbook of the village Sarado prepared in the year 181
6. Measured map of the village Sarado prepared at present
7. Occupancy sheet of village Sarado prepared at present

With Regards, Copy forwarded to the

1. Respected Collector (Revenue department) Kutch-Bhuj, as a request to report
2. Respected Superintendent of Land Record Kutch-Bhuj, as a request to report
3. Respected Deputy Forest Conservator Kutch-Bhuj, as a request to report

District Inspector Land Records – Kachchh-Bhuj

Seve sadan Mundra Road, Bhuj – 370001 (Kachchh)

Fax/ Phone :- (02832) 230315

Gujarat

Number: - DSO/Banni/ forest settlement Matter/Lakhara-Velara/2020

Date:24/01/2020

To,

Respected Assistant Collector and

Forest Settlement Officer

Bhuj (Kutch)

Subject: - Matter of conducting forest settlement in Banni area of Bhuj taluka

References:

1. The Notification by Respected Chief Commissioner Kutch, Notification no: HR/155/55, dated 11/05/1955
2. The Notification by Government of Gujarat, Revenue Department Notification No. GHM-2018-118-CTS-132018-H, Notification dated 27/09/2018
3. The order, dated: 03/07/2019, of appeal no: 366/18 (M.A no 780/18) to the Hon'ble National Green Tribunal

In reference to the above matter, to state that Banni grassland area has been declared as Protected by the Notification number: HR/155/55, dated 11/05/1955, of respected Chief Commissioner, Kutch, given in Reference-1

This Banni Grassland area is located in Bhuj taluka of Kutch district and there are 30 villages (total of 55 including Vandhs) in this Banni area. With regard to this banni area, The Notification by, Government of Gujarat, Revenue Department Notification No. GHM-2018-118-CTS-132018-H, dated 27/09/2018, has been issued, taking into consideration that and As per the instructions of respected Settlement Commissioner, respected Director of Land Records, and respected Collector Kutch-Bhuj, detailed survey of both the grassland areas and the survey team of the DILR office and the forest department were jointly conducted in the period from 26/10/2018 to 24/10/2019 and in the presence of Sarpanch and presented-villagers detailed measurement work of each village, both have been completed.

In this regards, it is to mention that GOLMAPANI of the above village of the Banni area has been conducted in the year 1971, and a map of Lakhara-Velara village has been prepared. The maps and the Sudbook is attached with this.

Also, the record of the following village has been submitted for the matter of forest settlement from the measurement done at present. So, it is requested to do the forest settlement work of this village- Lakhara-Velara.

Sr. No	Name of the Village	Incorporated Villages/Vandhs	Area Hectare. Acre. Sq-Meter
1	Lakhara-Velara	1.Raiyado 2.Kharod 3.Godhdiyaro 4.Nondhniyaro	21419.96.00

District Inspector,
Land Records, Kutch-Bhuj

Enclosure-

1. The Notification by Respected Chief Commissioner Kutch, Notification no: HR/155/55, dated 11/05/1955
2. The Notification by the Government of Gujarat, Revenue Department Notification No. GHM-2018-118-CTS-132018-H, Notification dated 27/09/2018
3. 3. The order, dated: 03/07/2019, of the appeal no: 366/18 (M.A no 780/18) to the Hon'ble National Green Tribunal
4. Measured map of village Lakhara-Velara prepared in the year 1971
5. Sudbook of the village Lakhara-Velara prepared in the year 181
6. Measured map of the village Lakhara-Velara prepared at present
7. Occupancy sheet of village Lakhara-Velara prepared at present

With Regards, Copy forwarded to the

1. Respected Collector (Revenue department) Kutch-Bhuj, as a request to report
2. Respected Superintendent of Land Record Kutch-Bhuj, as a request to report
3. Respected Deputy Forest Conservator Kutch-Bhuj, as a request to report

District Inspector Land Records – Kachchh-Bhuj

Seve sadan Mundra Road, Bhuj – 370001 (Kachchh)

Fax/ Phone :- (02832) 230315

Gujarat

Number: - DSO/Banni/ forest settlement Matter/Dhordo/2020

Date:24/01/2020

To,

Respected Assistant Collector and

Forest Settlement Officer

Bhuj (Kutch)

Subject: - Matter of conducting forest settlement in Banni area of Bhuj taluka.

References:

1. The Notification by Respected Chief Commissioner Kutch, Notification no: HR/155/55, dated 11/05/1955
2. The Notification by Government of Gujarat, Revenue Department Notification No. GHM-2018-118-CTS-132018-H, Notification dated 27/09/2018
3. The order, dated: 03/07/2019, of appeal no: 366/18 (M.A no 780/18) to the Hon'ble National Green Tribunal

In reference to the above matter, to state that Banni grassland area has been declared as Protected by the Notification number: HR/155/55, dated 11/05/1955, of respected Chief Commissioner, Kutch, given in Reference-1

This Banni Grassland area is located in Bhuj taluka of Kutch district and there are 30 villages (total of 55 including Vandhs) in this Banni area. With regard to this banni area, The Notification by, Government of Gujarat, Revenue Department Notification No. GHM-2018-118-CTS-132018-H, dated 27/09/2018, has been issued, taking into consideration that and As per the instructions of respected Settlement Commissioner, respected Director of Land Records, and respected Collector Kutch-Bhuj, detailed survey of both the grassland areas and the survey team of the DILR office and the forest department were jointly conducted in the period from 26/10/2018 to 24/10/2019 and in the presence of Sarpanch and presented-villagers detailed measurement work of each village, both have been completed.

In this regards, it is to mention that GOLMAPANI of the above village of the Banni area has been conducted in the year 1971, and a map of Dhordo village has been prepared. The maps and the Sudbook is attached with this.

Also, the record of the following village has been submitted for the matter of forest settlement from the measurement done at present. So, it is requested to do the forest settlement work of this village- Dhordo.

Sr. No	Name of the Village	Incorporated Villages/Vandhs	Vandhs	Area Hectare. Acre. Sq- Meter
1	Dhordo	Dhordo	----	2357.58.00

District Inspector,
Land Records, Kutch-Bhuj

Enclosure-

1. The Notification by Respected Chief Commissioner Kutch, Notification no: HR/155/55, dated 11/05/1955
2. The Notification by the Government of Gujarat, Revenue Department Notification No. GHM-2018-118-CTS-132018-H, Notification dated 27/09/2018
3. 3. The order, dated: 03/07/2019, of the appeal no: 366/18 (M.A no 780/18) to the Hon'ble National Green Tribunal
4. Measured map of village Dhordo prepared in the year 1971
5. Sudbook of the village Dhordo prepared in the year 181
6. Measured map of the village Dhordo prepared at present
7. Occupancy sheet of village Dhordo prepared at present

With Regards, Copy forwarded to the

1. Respected Collector (Revenue department) Kutch-Bhuj, as a request to report
2. Respected Superintendent of Land Record Kutch-Bhuj, as a request to report
3. Respected Deputy Forest Conservator Kutch-Bhuj, as a request to report

Annexure – 2

Details of boundary pillars and boundary trench			
Name of the Division: Banni Grassland division, Bhuj			
Sr.No.	Range Name	No. of 'A' type Boundary Pillars	Length of Boundary trench (Running Meter)
1	Tuga (Luna)	206	48000
2	Berdo	129	45000
3	Sarado	77	14000
4	Sargu	101	6500
5	Bhirandiyara	67	0
Total		580	113500

Photograph of Boundary Pillars



Photograph of Boundary Trench

